

HIGH COURT OF ANDHRA PRADESH :: AMARAVATI

ABSTRACT

PUBLIC SERVICES – A.P.J.M.S.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No. 1308/2022 - C.1.

Dt. 04 -01-2023

NOTIFICATION No. 01/2023 C -1.

The High Court of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26(3) of the A.P. Judicial Ministerial and Subordinate Service Rules, 2019 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

Sl. No.	Name and designation of the individual	Posted as
(1)	(2)	(3)
1.	Smt. Sk. Razia, Stenographer Grade-I and paper promotee of the Unit of the District Judge, Nellore	Chief Administrative Officer, X Additional District & Sessions Court, Tirupati , Chittoor District. (Post kept vacant)
2.	Smt B.V.Suseela Senior Superintendent and paper promotee of the Unit of the District Judge, Nellore	Chief Administrative Officer, Additional District and Sessions Court, Srikalahasti , Chittoor District (New Court) .
3.	Sri Bendi Ranga Rao Senior Superintendent and paper promotee of the Unit of the District Judge, Krishna .	Chief Administrative Officer, Spl. Sessions Court for trial of cases under SC/STs (POA) Act, -Cum-IV Additional District & Sessions Court, Tirupati , Chittoor District. (Post kept Vacant)
4.	Sri P.V.Phaneendra Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-CUM-IV Addl. District & Sessions Court, Guntur	Chief Administrative Officer, XII Addl. District & Sessions Court, Pithapuram , East Godavari District (post kept vacant)

5.	Sri Y. Dasaradha Rami Reddy Chief Administrative Officer, Special Court for Speedy Trial of Offences under Prevention of Children from Sexual Offences act (POCSO) Court, Chittor	Chief Administrative Officer, Spl. Sessions Court for trial of cases under SPE & ACB Cases – cum –II Additional District and Sessions Court, Nellore (post kept vacant) Note: The Officer stated in his application that he would retire voluntarily w.e.f. 31.07.2023. So, considering the same his request for transfer is accepted. Therefore, subject to accepting voluntarily retirement w.e.f. 31.07.2023 as per Rules, he is transferred to Nellore.
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- i) The individuals shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges/Unit Heads concerned are hereby directed to relieve the individuals, forthwith on receipt of these orders to enable them to join in their new posts and report compliance.
- iii) The order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the website is valid for reliving and joining duty.

The District Judges/Unit Officers concerned are further directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are also directed to send the joining reports of the individuals to this Registry.

Note:- Sri P.V Phaneendra and Sri Y.Dasaradha Rami Reddy are not entitled to draw T.A. and D.A. and other allowances etc., since they are transferred at their request.


 REGISTRAR (ADMINISTRATION)

To

1. The Individuals (Through the concerned Unit Heads).
2. The Principal District Judges, Chittoor, East Godavari at Rajamahendravaram, Guntur, Krishna at Machilipatnam and Nellore.
3. IV Additional District & Sessions Court, **Tirupati**, Chittoor District
4. X Additional District & Sessions Judge, Tirupati, Chittoor District.
5. Additional District & Sessions Judge, Srikalahasthi, Chittoor District,
6. XII Additional District & Sessions Judge, Pithapuram, East Godavari District.
7. Special Judge, Spl Sessions Court for trial of cases under SPE & ACB Cases-cum-II Additional and Sessions Judge, Nellore.
8. Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-CUM-IV Addl. District & Sessions Court, **Guntur**
9. Special Judge for Speedy Trial of Offences for the Prevention of Children from Offences act (POCSO) Court, **Chittoor**
10. The District Treasury Officers, Chittoor, East Godavari at Rajamahendravaram, Guntur and Nellore.
11. The Sub Treasury Officers, Tirupati and Srikalahasthi, Chittoor District, Pithapuram, East Godavari District.
12. The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

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